THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 28th March, 2019

No. HCM/MJS/T-1/92-Estt./

On his services having been required at the disposal of the High Court of Manipur, Hon'ble the Chief Justice in exercise of the powers conferred under article 229 (1) of the Constitution of India, has been pleased to appoint Shri W. Tonen Meitei, a member in Grade-I of Manipur Judicial Service as Registrar (Judl.), High Court of Manipur with effect from the date of his joining.

Further, he shall also be in-charge of Registrar (Vig.), High Court of Manipur.

By Order etc.

Sd/-

(A. GUNESHWAR SHARMA)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Imphal, the 28th March, 2019

Endt. No. HCM/MJS/T-1/92-Estt./4488(A)~XXXCopy to:

- 1. The Accountant General (A&E), Manipur, Imphal.
- 2. The Registrar (Admn./PM&P), High Court of Manipur.
- 3. The Secretary (Law), Government of Manipur.
- 4. The Joint Registrar (Admn./PM&P), High Court of Manipur.
- 5. The Deputy Registrar (Judl)/(Acs./P)/(Admn.), High Court of Manipur.
- 6. The Treasury Officer, Imphal
- 7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 8. The Assistant Registrar I, II & III/ Sr. Gd. Stenographer, High Court of Manipur.
- 9. The Lib-cum-Research Officer, High Court of Manipur.
- 10. The P.S. to Hon'ble Mr. Justice Lanusungsum Jamir, High Court of Manipur.
- 11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- 12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 13. The Director, Printing & Stationery Department, Government of Manipur.
 -For publication of the notification in the Manipur Gazette.
- 14. The P.S. to Registrar General, High Court of Manipur.
- 15. The System Analyst, High Court of Manipur.
- 16. All Supdts/Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
- 17. Persons concerned.
- 18. The Order Book/Guard File.
- 19. The Concerned File.

A Gureshwan Sherm

REGISTRAR GENERAL HIGH COURT OF MANIPUR